

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00344/2019

Tuesday, this the 20th day of August, 2019

CORAM:

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Syamili.M.S.,
Aged 25 years,
D/o.A.V.Manoj,
Himayylam, Mannuthy P.O.,
Ollukkara Village, Thrissur – 680 651.
Mob:8547147633.

...Applicant

(By Advocate Mr. K.A. Noushad)

versus

1. Indian Council of Agricultural Research,
Krishi Bhavan, Dr.Rajendra Prasad Road,
New Delhi – 110 001, represented through its Secretary.
2. The Agricultural Scientists Recruitment Board,
Department of Agricultural Research and Education,
Krishi Anusandhan Bhavan – I, PUSA,
New Delhi – 110 012, represented through its Secretary.
3. The Controller of Examination,
The Agricultural Scientists Recruitment Board,
Krishi Anusandhan Bhavan – I, PUSA,
New Delhi – 110 012 represented through its Secretary.
4. Union of India represented by its Secretary,
Department of Agricultural Research and Education,
Nirman Bhavan, New Delhi – 110 001.Respondents

**[By Advocates Mr. P. Santhosh Kumar (R1-3)
& Mr. S.Sreenath, ACGSC (R4)]**

This application having been heard on 20th August 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard the learned counsel appearing for the parties.

2. A statement has been filed by the respondents Nos. 1-3 today as benchmark enclosing a copy of the order issued by the 2nd respondent. As per the order enclosed the cancellation of the candidature of the applicant has been revoked. Accordingly, we direct the respondents to publish the result of the applicant.

3. With the above direction, the OA is closed. No order as to costs.

(Dated this the 20th day of August 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

“SA”

.3.

List of Annexures in O.A.No.180/00344/2019

- 1. Annexure A-1** – A copy of the Certificate of Degree in Master of Science (Forestry) in the Faculty of Forestry with Wildlife Science as the main field of study dated 6.7.2018 issued by the Kerala Agricultural University, Thrissur to the applicant.
- 2. Annexure A-2** – A copy of the Notification bearing No.F.No.1(16)/2017-Exam.II dated 24.1.2018 issued by the 2nd respondent in their website.
- 3. Annexure A-3** – A copy of the print of the online application form submitted by the applicant to the 2nd respondent.
- 4. Annexure A-4** – A copy of the National Eligibility Test Certificate dated 29.1.2019 issued by the 2nd respondent.
- 5. Annexure A-5** – A copy of the result notice – ARS – 2017 Mains Examination dated 30.11.2018 issued by the 3rd respondent, including the provisional list of candidates qualified for via voce.
- 6. Annexure A-6** – A copy of the provisional date-wise list of candidates for viva voce published by the 2nd respondent in their website.
- 7. Annexure A-7** – A copy of the e-mail communication dated 20.5.2019 send by the 3rd respondent to the applicant.
- 8. Annexure R2(a)** – A copy of the order F. No. 7(2)/2019-Exam-II dated 7.8.2019 issued to the 2nd respondent.
